

ROC.NO. 78245-A/2019/B5/STATISTICS

DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE HIGH COURT OF MADRAS FOR THE MONTH OF APRIL 2021

ABSTRACT

Court	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
Madras High Court - Commercial Division	1102	18	40	1080
Madras High Court - Commercial Appellate Division	118	8	1	125
Madurai Bench - Commercial Appellate Division	11	0	0	11

**DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE STATE OF TAMIL NADU AND UNION TERRITORY OF PUDUCHERRY FOR THE MONTH OF APRIL 2021
ABSTRACT**

Sr.No	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1.	Ariyalur	0	0	0	0
2.	Chennai	9	2	0	11
3.	Coimbatore	300	9	3	306
4.	Cuddalore	8	0	0	8
5.	Dharmapuri	11	0	0	11
6.	Dindigul	76	8	0	84
7.	Erode	73	0	0	73
8.	Kancheepuram	45	4	0	49
9.	Kanniyakumari	43	2	0	45
10.	Karur	5	1	1	5
11.	Krishnagiri	44	0	0	44
12.	Madurai	84	5	3	86
13.	Nagapattinam	0	0	0	0
14.	Namakkal	58	2	0	60
15.	Nilgiris	3	0	1	2
16.	Perambalur	0	0	0	0
17.	Pudukottai	78	6	0	84
18.	Ramanathapuram	1	1	0	2
19.	Salem	112	2	18	96
20.	Sivaganga	0	0	0	0
21.	Thanajvur	69	18	3	84
22.	Theni	2	0	0	2
23.	Thoothukudi*	36	3	0	39
24.	Tiruchirappalli	25	0	1	24
25.	Tirunelveli	14	0	0	14
26.	Tiruppur	292	8	0	300
27.	Tiruvallur	140	33	0	173
28.	Tiruvannamalai	7	0	1	6
29.	Tiruvarur	6	2	0	8
30.	Vellore	22	1	0	23
31.	Villupuram	0	0	0	0
32.	Virudhunagar	61	13	1	73
	Tamil Nadu Total	1624	120	32	1712
33.	Puducherry	37	1	0	38
34.	TN & PY	1661	121	32	1750

(*) Note : 2 Nos. of commercial cases identified in I Additional District Court, Thoothukudi and transferred to Principal District Court, Thoothukudi for the month of April 2021. Hence above said 2 commercial cases added in opening balance of this month.

APRIL 2021
COMMERCIAL DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of APRIL 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month of APRIL 2021

S. No.	Court	District	Case.No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madras High Court	Chennai	CS 144/2021	P1-RACK STORY PVRIVATE LIMITED P-2 AMALA PAUL VS. R1-BHAVNINDER SINGH DHATT @ BHUVI R-2 JULFIKAR @ ZULFI R-3 BRIAN SIDDHARTHA INGLE R-4 I.HEBASKAR @ GAVASKAR PILLAI	1.P.V.SABARIDAS 2.RAHUL JAIN Vs. 1.M/S.V.KAMALAKUMAR 2.B.RANGARAJAN 3.M.SHURESH	30/03/2021	29/03/2021
2	Madras High Court	Chennai	CS 143/2021	P1-M/S RAJA AGENCIES VS. R1-OWNERS AND PARTIES INTERESTED IN THE DEFENDANT TUG DANUM	1.S.VASUDEVAN	01-04-2021	31/03/2021
3	Madras High Court	Chennai	CS 127/2021	P1-M/S MAXTHERM (INDIA) PVT LTD., P-2 MR.VISWANATHAN SUBRA MANI VS. R1-M/S MECHTHERM ENERGY PVT LTD.,	1.M/S. SHIVKUMAR SURESH VS. 1.M/S.MANI SUNDAR GOPAL 2.T.SATHIYAMOORTHY 3.S.SHREE AADYA	-	-
4	Madras High Court	Chennai	CS 131/2021	P1-HATSUN AGRO PRODUCT LTD., VS. R1-M/S AROGYA SUKH R-2 MR.GANESH CHADHARY R-3 MRS. KHUSHBOO CHANDHARY	1.M/S SURANA AND SURANA 2.G.KALYAN JHABAKH VS. 1.M/S.T.SUNDARANATHAN 2.SUVENDRA KUMAR PANDA	-	-
5	Madras High Court	Chennai	CS 137/2021	P1-INDCHIEM SALES CORPORATION VS. R1-T.ABDUL WAHID AND COMPANY R-2 THADEY FAIZAN AHMED R-3 HAKIM MAHMOOD AKHTAR	1.M/S R.VASUDEVAN	-	-
6	Madras High Court	Chennai	CS 118/2021	P1-M/S KALEESUWARI REFINERY PVT LTD. VS. R1-M/S SRI DHANALAKSHMI TRADERS	1.M/S VIJAYANSUBRAMANIAN 2.M.V.BHASKAR 3.A.MURALI VS. 1.M/S.R.MEENAL 2.G.INDIRA 3.T.SEZHIAN	18/03/2021	17/03/2021
7	Madras High Court	Chennai	CS 119/2021	P1-M/S KALEESUWARI REFINERY PRIVATE LIMITED VS. R1-M/S BHAIRAVI TRADERS	1.VIJAYAN SUBRAMANIAN VS. 1.M/S.T.DHAMODHARAN 2.M.SUDHAN 3.M.RENGARAJAN	18/03/2021	17/03/2021

Form 2

List of cases in which e-payment of Court fees was made during the month of APRIL 2021

S. No.	Court	District	Case.No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
8	Madras High Court	Chennai	CS 120/2021	P1-M/S KALEESUWARI REFINERY PRIVATE LIMITED VS. R1-M/S UMA MAHESHVARI AGRO TECH	1.M/S.VIJAYAN SUBRAMANIAN 2.M.V..BHASKAR 3.A.MURALI VS. 1.M/S.K.PREMCHANDAR 2.N.C.VISHAL 3.R.PAVITHRA	18/03/2021	17/03/2021
9	Madras High Court	Chennai	CS 121/2021	P1-M/S KALEESUWARI REFINERY PRIVATE LIMITED VS. R1-M/S SRI AMMAN OIL MILL	1.M/S.VIJAYAN SUBRAMANIAN 2.M.V..BHASKAR 3.A.MURALI VS. 1.RAMESH GANAPATHY 2.VINOTH PRABHU 3.YOGESH PR.	18/03/2021	17/03/2021
10	Madras High Court	Chennai	CS 123/2021	P1-M/S KALEESUWARI REFINERY PRIVATE LIMITED VS. R1-M/S RB OIL MILLS	1.M/S.VIJAYAN SUBRAMANIAN 2.M.V..BHASKAR 3.A.MURALI	19/03/2021	18/03/2021
11	Madras High Court	Chennai	CS 124/2021	P1-M/S KALEESWARI REFINERY PRIVATE LTD., VS. R1-M/S HASHMITHA ENTERPRISE	1.M/S.VIJAYAN SUBRAMANIAN 2.M.V..BHASKAR 3.A.MURALI	19/03/2021	18/03/2021
12	Madras High Court	Chennai	CS 130/2021	P1-SUN PHARMA LABORATORIES LIMITED VS. R1-VEE MEDI BIOTECH INDIA PRIVATE LIMITED, R-2 KAUSIKH THERAPEUTICS PRIVATE LTD	1.M/S RAJESH RAMANATHAN 2.A.S.SRIRAMAN 3.S.DIWAKAR	-	-
13	Madras High Court	Chennai	CS 136/2021	P-1K.T.V.HEALTH FOOD PRIVATE LIMITED VS. R1-M/S SRI AMMAN AGRO FOODS A PARTNERSHIP FIRM MR.K.SELVAKUMAR MR.S.ARJUNAN PARTNERS	1.M/S.C.DANIEL 2.GLADYS DANIEL 3.V.REVATHY	-	-
14	Madras High Court	Chennai	CS 141/2021	P1-G.RAJENDRAN P2-P-2 GRT JEWELLERS (INDIA) PVT LIMITED, P-3 GRT HOTELS AND RESORTS PRIVATE LTD VS. R1-BHASKARREDDY CHILLAVARTHI	1.MR.GOKUL KRISHNAN 2.S.PATRICK 3.K.SANKAR VIGNESH	-	-

Form 2**List of cases in which e-payment of Court fees was made during the month of APRIL 2021**

S. No.	Court	District	Case.No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
15	Madras High Court	Chennai	CS 140/2021	P1-M/S KALEESUWARI REFINERY PRIVATE LIMITED VS. R1-M/S SRT AGRO FOODS	1.S.VIJAYAN VS. 1.M/S.R.SREEDHAR 2.R.GOPINATH 3.P.MALARAVAN	23/03/2021	18/03/2021
16	Madras High Court	Chennai	CS 142/2021	P1-HATSUN AGRO PRODUCT LTD., VS. R1-S.JAKIR HUSSAIN	1.M/S SURANA AND SURANA 2.G.KALYAN JHABAKH	-	-
17	Madras High Court	Chennai	CS 153/2021	P1-SUKI SIVAM VS. R1-YOU TUBE GOOGALE INDIA P.LTD R-2 WHATSAPP INC R-3 FACEBOOK INDIA P.LTD R-4 JOHN DOE/S @ ASHOK KUMAR/S	1.M/S RUGAN AND ARYA	-	-
18	Madras High Court	Chennai	CS 128/2021	P1-AAVANOR SYSTEMS PRIVATE LIMITED VS. R1-PERS ENTERPRISES PRIVATE LIMITED	1.M/S IYER AND THOMAS 2.H.KARTHIK SESHADRI 3.ELIZABETH SESHADRI	-	-

Form 3**List of cases in which Electronic Service of Process has taken place during the month of APRIL 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of APRIL 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madras High Court	Chennai	Commercial		Civil Suit	568

Form 5

List of cases in which Case Management Hearing was held during the month of APRIL 2021

S.No	Court	District	Case.No	Petitioner Name Vs.Respondent Name	Advocate	Date of Registration	Date Of Case Management Hearing
1	Madras High Court	Chennai	CS 802/2018	P1-MATRIMONY.COM LTD VS. R1-TANISHA SYSTEMS PVT LTD	1.M/S. ARUN C.MOHAN VS. 1.M/S. R. SATHISH KUMAR 2.R. GOPIKA 3.S. SAJAY	29/11/2018	01-04-2021
2	Madras High Court	Chennai	CS 277/2019	P1-MATRIMONY.COM.LTD VS. R1-KALYAN JEWELLERS INDIA LTD	1.M/S.ARUN C.MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN VS. 1.M/S. K. HARISHANKAR 2.SRINATH SRIDEVAN 3.T.K. BHASKAR	15/04/2019	01-04-2021
3	Madras High Court	Chennai	CS 395/2019	P1-MATRIMONY.COM LTD VS. R1-PEOPLE INTERACTIVE PVT LTD	1.M/S.ARUN C.MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN VS. 1.M/S.KRISHNA AND SAURASTRI ASSOCIATES 2.JANHVI CHADHA 3.ANSHUL SUNIL SAURASTRI	01-07-2019	01-04-2021
4	Madras High Court	Chennai	CS 334/2016	P1-LEGRANT FRANCE P-2 NOVATEUR ELECTRICAL AND Digital Systems Pvt.Ltd., VS. R1-ASWIN SEKAR R-2 SUBRAMANI and 12 other Respondents	1.M/S.ARUN C MOHAN 2.VASUNDHARA ARUN 3.BRINDHA MOHAN VS. 1.M/S.MURUGESH KASIVEL 2.A.RAJA MOHAMED 3.M/S.KURIAN & ASSO	17/06/2016	07-04-2021
5	Madras High Court	Chennai	CS 921/2017	P1-M/S.NOVEX COMMUNICATIONS Pvt. Ltd. VS. R1-GRT HOTELS AND RESORTS PVT.LTD R-2 HOTEL GRT GRAND CHENNAI	1.M/S.BFS LEGAL 2.P.V.BALASUBRAMANIAM 3.D.FERDINAND VS. 1.M/S.K.SENTHIL KUMAR 2.L.MUNISWAMY 3.A.MANIKANDAN	28/11/2017	07-04-2021
6	Madras High Court	Chennai	CS 61/2012	P1-M/S.SRI MAHALAKSHMI METAL AND amp SCRAP PROCESSION PVT. LTD., VS. R1-MR.K.ANAND CHAKRAVARTHY R-2 DR.KANDASAMY R-3 MRS.VADIVU ALIAS SANKARAVADIVU R-4 MRS.AQUILLA MARIA ANAND R-5 MR.ARUN CHAKRAVARTHY	1.M/S.MENON, 2.KARTHIK, MUKUNDAN 3.NEELAKANDAN VS. 1.M/S.S.XAVIER FELIX 2.F.JESCINTHA SHEELA 3.M.AVOODAIAPPAN	06-02-2012	07-04-2021

Form 5

List of cases in which Case Management Hearing was held during the month of APRIL 2021

S.No	Court	District	Case.No	Petitioner Name Vs.Respondent Name	Advocate	Date of Registration	Date Of Case Management Hearing
7	Madras High Court	Chennai	CS 235/2012	P1-INDOWIND ENERGY LIMITED VS. R1-WESCARE(INDIA) LIMITED	1.M/S.K.MOORTHY 2.S.R.SUNDAR VS. 1.M/S.S.K.SRINIVASAN 2.K.HARISH	09-04-2012	07-04-2021
8	Madras High Court	Chennai	CS 357/2013	P1-BETA DIE CASTING EQUIPMENT INC VS. R1-DEVAHI TOOLS REP.BY ITS PROPRIETOR MR.E.D.MUNUSWAAMY	1.M/S.S.ASHOK KUMAR 2.R.BHAGAWAT KRISHNA 3.R.MURUGAN VS. 1.M/S.P.MUNUSAMY	07-06-2013	07-04-2021
9	Madras High Court	Chennai	CS 751/2014	P1-A SQUARE HOUSING DEVELOPMENT PVT LTD. VS. R1-LAKKNA HOUSING PVT LTD R-2 T.M.G.ASSOCIATES R-3 TULIA INFRASTRUCTURES PVT.,LTD., R-4 AHMED AADHIL	1.M/S.M.KAMALANATHAN 2.JANA GOVARTHANA MAHESWARAN 3.JANA NARAYANA VIGHNESHWARAN VS. 1.M/S.S.PARISUTHAM 2.M/S.DR.P.VASUDEVAN 3.D.SAIRAMKUMAR	17/11/2014	07-04-2021
10	Madras High Court	Chennai	CS 793/2014	P1-M/S.INDIGO BUSINESS SERVICES (INDIA) PVT. LTD. P-2 MR.IRWIN BESANT RAJ, DIRECTOR VS. R1-M/S.FOCAL MERCHANDISING (INDIA) PVT. LTD R-2 MR.TINIKORAH, DIRECTOR R-3 MR.NOEL MOHAN RAVIN R-4 MR.SAKTHI VADIVELAN R-5 MR.V.SHANKAR R-6 MR.T.S.VAIRA PRAKASH R-7 MR.JOHN PAUL	1.M/S.GAUTAM S.RAMAN 2.MAITHREYI CANTHASWAMY SHARMA 3.GOKUL SUNDAR K.R VS. 1.M/S.SAI RAAJ ASSOCIATES 2.M/S.VIJAYAGANESH S.	01-12-2014	07-04-2021
11	Madras High Court	Chennai	CS 331/2014	P1-M/S.SREEDEVI VIDEO CORPORATION VS. R1-M/S.SAREGAMA INDIA LTD., R-2 M/S.POORNODAYA MOVIE CREATIONS R-3 M/S.POORNODAYA ART CREATIONS	1.M/S.K.HARISHANKAR 2.T.K.BHASKAR 3.SRINATH SRIDEVAN VS. 1.M/S.UDAYARKAR RANGARAJAN 2.THRIYAMBAK KANNAN 3.M/S.V.RAGHAVACHARI	13/05/2014	08-04-2021
12	Madras High Court	Chennai	CS 591/2019	P1-AKS JEWELLERY VS. R1-THE NEW INDIA ASSURANCE CO.LTD	1.M/S.N.P.VIJAY KUMAR 2.R.PRADEEP VS. 1.M/S.S.R.SUNDAR 2.A.S.SUBRAMANIAN 3.P.SURESH SRINIVASN	01-10-2019	08-04-2021

Form 5

List of cases in which Case Management Hearing was held during the month of APRIL 2021

S.No	Court	District	Case.No	Petitioner Name Vs.Respondent Name	Advocate	Date of Registration	Date Of Case Management Hearing
13	Madras High Court	Chennai	CS 825/2008	P1-NIKITA AGENCY P-2 RAJARAM MORE VS. R1-SAI JAYINI HOUSING PROMOTERS PVT LTD., R-2 MR.L.SENTHILKUMARAN R-3 SRI SOUGHAT RANA R-4 R.MAHALAKSHMI	1.M/S.T.S.BASKARAN VS. 1.M/S.K.SURENDRANATH 2.V.G.ANBARASU	25/08/2008	09-04-2021
14	Madras High Court	Chennai	CS 1163/2008	P1-M/S.KAPOOR IMAGING PRIVATE LTD. VS. R1-M/S.KODAK (INDIA) PVT LTD.,	1.M/S.R.PARTHASARATHY 2.RAHUL BALAJI VS. 1.M/S.DUA ASSOCIATES	12-12-2008	09-04-2021
15	Madras High Court	Chennai	CS 605/2013	P1-M/S.NICO QUALITY PRODUCTS VS. R1-M/S. N.C. ARYA SNUFF AND CIGAR R-2 M/S. SAKTHI SNUFF CO R-3 M/S. ADINAYAGAN AGENCIES R-4 V.SHANKAR AMARNATH R-5 V.SREENIVASAN	1.M/S.C.SEETHAPATHY 2.A.UMASHANKAR 3.S.P.ARTHI VS. 1.M/S.G.RAJAN 2.R.RAJARAJAN 3.R.DILLIKUMAR	11-09-2013	17/04/2021
16	Madras High Court	Chennai	CS 882/2013	P1-M/S.N.C.ARYA SNUFF & CIGAR CO VS. R1-M/S.NICO QUALITY PRODUCTS, R-2 K.C.VIJAY R-3 ZNANAKANABADY R-4 ANURADHA	1.M/S.G.RAJAN 2.R.RAJARAJAN 3.R.DILLI KUMAR VS. 1.M/S.P.R.RAMAN 2.C.SEETHAPATHY 3.A.UMASANKAR	18/12/2013	17/04/2021
17	Madras High Court	Chennai	CS 796/2015	P1-M/S.JAYALAKSHMI ESTATES VS. R1-ACCESS ATLANTECH EDUTAINMENT (India) Ltd.	1.M/S.V.CHANDRAPRABU 2.S.A.PALANINATHAN VS. 1.M/S.THOMAS T.JACOB 2.T.ARUNKUMAR 3.D.SARAVANAN	25/09/2015	17/04/2021
18	Madras High Court	Chennai	CS 960/2015	P1-MAHESH B.GOR AND ANOTHER P-2 S.KAMAKOTTI VS. R1-FAIRDEAL SUPPLIES LIMITED	1.M/S.SIVALINGA KESAVAN 2.Y.RAJEEVI 3.D.MURUGAN VS. 1.M/S.K.VASUKI 2.J.KUMARAN	17/12/2015	17/04/2021
19	Madras High Court	Chennai	CS 734/2009	P1-M/S.PYRAMID SAIMIRA PRODUCTION LTD., VS. R1-M/S.SREE RAAM FILMS PVT LTD.,	1.MR.A.CHIDAMBARAM VS. 1.M/S.R.PRASAD 2.D.NAGESH BABU 3.R.RAMESH	24/08/2009	19/04/2021

Form 5

List of cases in which Case Management Hearing was held during the month of APRIL 2021

S.No	Court	District	Case.No	Petitioner Name Vs.Respondent Name	Advocate	Date of Registration	Date Of Case Management Hearing
20	Madras High Court	Chennai	CS 567/2015	P1-M/S.SELLAMUTHU DEVAR FILMS VS. R1-NIC ARTS R-2 CHIMBU CINE ARTS R-3 GEMINI COLOR LABORATORIES	1.M/S.K.CHANDRASEKARAN 2.G.ANBU SARAVANAN 3.K.S.VAITHIANATHAN VS. 1.M/S.AAV PARTNERS 2.M/S.R.MAHESWARI 3.N.VIJAYAKUMAR	13/07/2015	19/04/2021
21	Madras High Court	Chennai	CS 568/2015	P1-S.V.D.JEEVANAND VS. R1-NIC ARTS R-2 GEMINI COLOR LABORATORIES	1.M/S.K.CHANDRASEKARAN 2.G.ANBU SARAVANAN 3.K.S.VAITHIANATHAN VS. 1.M/S.AAV PARTNERS 2.M/S.R.MAHESWARI 3.N.VIJAYAKUMAR	13/07/2015	19/04/2021
22	Madras High Court	Chennai	CS 288/2012	P1-UNIMED TECHNOLOGIES LTD., P-2 SUN PHARMACEUTICALS INDIA LIMITED VS. R1-ERIS LIFESCIENCES PVT. LTD., R-2 WINDLAS BIOTECH LIMITED	1.M/S.A.A.MOHAN 2.BRINDA MOHAN 3.S.DIWAKAR VS. 1.M/S.MR.SP.CHOCKALINGAM	23/04/2012	20/04/2021
23	Madras High Court	Chennai	CS 754/2012	P1-M/S. SAINT GOBAIN GLASS FRANCE P-2 M/S SANIT GOBAIN GLASS (INDIA) LTD. VS. R1-M/S CSG HOLDING COMPANY LTD.,	1.M/S.JACOB KURIAN 2.MADHAN BABU 3.NARAYAN PRASAD VS. 1.M/S. UMA SHANKAR 2.GOPAL TRIVEDI 3.R. UDAYA KUMAR	27/11/2012	20/04/2021
24	Madras High Court	Chennai	CS 249/2014	P1-HALONIX TECHNOLOGIES PVT.LTD. VS. R1-CEMA ELECTRIC LIGHTING PRODUCTS INDIA PVT. LTD.,	1.M/S.THRIYAMBAK J.KANNAN 2.PREETI MOHAN VS. 1.M/S.B.GIRIDHARA RAO 2.D.R.RAGHUNATH 3.P.J.SRI GANESH	07-04-2014	20/04/2021
25	Madras High Court	Chennai	CS 663/2014	P1-TTK HEALTHCARE LIMITED VS. R1-SIFCO PHARMA	1.M/S.ARUN C MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN	15/10/2014	20/04/2021

Form 5

List of cases in which Case Management Hearing was held during the month of APRIL 2021

S.No	Court	District	Case.No	Petitioner Name Vs.Respondent Name	Advocate	Date of Registration	Date Of Case Management Hearing
26	Madras High Court	Chennai	CS 849/2014	P1-M/S.RAMANIYAM REAL ESTATES VS. R1-M/S.SPENCERS RETAIL LIMITED	1.M/S.S.SUNDARESAN 2.S.FRANCIS ASHOK 3.T.YASMIN VS. 1.M/S.ARUN C.MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN	19/12/2014	20/04/2021
27	Madras High Court	Chennai	CS 319/2018	P1-M/S SAKTHI ENERGY PVT.LTD VS. R1-M/S.IND BARATH THERMAL Power Ltd.,	1.M/S.AAV PARTNERS VS. 1.M/S.ANIRUDH KRISHNAN 2.KEERTHIKIRAN MURALI 3.ASHWIN SHANBHAG	15/05/2018	20/04/2021
28	Madras High Court	Chennai	CS 321/2018	P1-M/S.SP COAL RESOCURCES P.LTD., VS. R1-M/S.IND BARATH THERMAL Power Ltd.,	1.M/S.AAV PARTNERS VS. 1.M/S.ANIRUDH KRISHNAN 2.KEERTHIKIRAN MURALI 3.ASHWIN SHANBHAG	15/05/2018	20/04/2021
29	Madras High Court	Chennai	CS 607/2019	P1-M/S.E.SHANKAR VS. R1-K.NATARAJAN	1.M/S.R.JAYAPRAKASH 2.R.S.MAITREYA 3.C.KANNUCHAMY VS. 1.M/S.S.RAJENDRAKUMAR 2.A.M.AMUTHA GANESH 3.E.REKHA	16/10/2019	20/04/2021
30	Madras High Court	Chennai	CS 440/2014	P1-V.N.VARADHARAJAN,MANAGING DIRECTOR, V.N.V. BUILDERS (P) LTD, VS. R1GOVERNMENT OF TAMILNADU HIGHWAYS DEPARTMENT,	1.M/S.K.V.SUBRAMANIAN ASSO VS. 1.MR.UDHAYAKUMAR	10-07-2014	21/04/2021
31	Madras High Court	Chennai	CS637/2009	P1-INTEGRATED FINANCE COMPANY LTD VS. R1-KASTHURI RENGAMANUJAM COTTON MILLS (P) LTD., R2-R-2 KASTHURI RENGAMANUJAM (DECEASED) DIRECTOR, KASTHURI RENGAMANUJAM COTTON MILLS (P) LTD., and 5 other Respondents	1.M/S.VIJAYALAKSHMI RAJAGOPAL VS. 1.M/S.SARVABHAUMAN ASSOCIATES 2.S.Mukunth	27/07/2009	22/04/2021
32	Madras High Court	Chennai	CS 697/2014	P1-VISWA INFRASTRUCTURES AND SERVICES P.LTD. VS. R1-TAMIL NADU WATER SUPPLY AND DRAINAGE BOARD R-2 THE CHIEF ENGINEER TAMIL NADU WATER SUPPLY AND DRAINAGE BOARD	1.M/S.APR ASSOCIATES 2.DR.S.B.NIRMALATHA 3.B.MUTHUNATHAN VS. 1.M/S.S.THAMIZHARASI	31/10/2014	22/04/2021

Form 5

List of cases in which Case Management Hearing was held during the month of APRIL 2021

S.No	Court	District	Case.No	Petitioner Name Vs.Respondent Name	Advocate	Date of Registration	Date Of Case Management Hearing
33	Madras High Court	Chennai	CS 2/2017	P1-ARUN SURADHAN VS. R1-M/S.MPF STUDIOS R-2 ZOHO CORPORATION PVT.LTD.	1.M/S.BFS LEGAL 2.P.V.BALASUBRAMANIAM 3.D.FERDINAND VS. 1.M/S.CPG.YOGANAND AND ASSOCIATES 2.CPG.YOGANAND 3.L.MARY PUSHPA RANI	02-01-2017	23/04/2021
34	Madras High Court	Chennai	CS 926/2017	P1-RAJARATHNAM CONSTRUCTION(P)LTD VS. R1-M/S.GANAPATHY FUNDS R-2 J.S.SRINIVASAN and 4 other Respondents	1.M/S.P.CHANDRASEKAR 2.V.RAJKUMAR VS. 1.M/S.K.N.NATARAAJ 2.K.N.RUBAN 3.M/S.G.THYAGARAJAN	-	23/04/2021
35	Madras High Court	Chennai	CS 409/2019	P1-SAINT-GOBAIN GLASS FRANCE VS. R1-HARSHA EXITO ENGINEERING (P) LTD	1.M/S.SANJEEV KUMAR TIWARI 2.SAURABH ANAND 3.B.PRASHANT KUMAR G. VS. 1.M/S.K.BALASARAVANAN 2.K.KOTHANDAN	04-07-2019	26/04/2021
36	Madras High Court	Chennai	CS 565/2012	P1-STATE BANK OF INDIA,STRESSED ASSETS MANAGEMENT BRANCH VS. R1-THE ORIENTAL INSURANCE COMPANY LTD., R2- THE GENERAL MANAGER THE ORIENTAL INSURANCE COMPANY LTD., R-3 M/S. PARAMOUNT AIRWAYS PVT.LTD	1.M/S.K.MOHANDAS VS. 1.M/S.M.B.GOPALAN 2.N.VIJAYARAGHAVAN 3.M/S.S.R.SUNDAR	27/08/2012	26/04/2021
37	Madras High Court	Chennai	CS 817/2012	P1-P.JANAKIRAMAN CIVIL ENGINEERING CONTRACTOR VS. R1-GOVERNMENT OF TAMIL NADU HIGHWAYS DEPT., REP.BY THE SUPERINTENDING ENGINEER (HIGHWAYS) R2- GOVT. OF TAMIL NADU HIGHWAYS DEPARTMENT, REP.BY THE DIVISIONAL ENGINEER(HIGHWAYS)	1.M/S.V.SRIKANTH 2.G.GOVARTHANAN VS. 1.M/S.SPL.GOV.T.PLEADER (CS)	19/12/2012	27/04/2021
38	Madras High Court	Chennai	CS 818/2012	P1-P.JANAKIRAMAN CIVIL ENGINEERING CONTRACTOR VS. R1-GOVERNMENT OF TAMIL NADU HIGHWAYS DEPT., REP.BY THE SUPERINTENDING ENGINEER (HIGHWAYS) & ANOTHER CHENNAI METRO POLITAN DEVELOPMENT PLAN CIRCLE	1.M/S.V.SRIKANTH 2.G.GOVARTHANAN VS. 1.M/S.SPL.GOV.T.PLEADER (CS)	19/12/2012	27/04/2021

Form 5

List of cases in which Case Management Hearing was held during the month of APRIL 2021

S.No	Court	District	Case.No	Petitioner Name Vs.Respondent Name	Advocate	Date of Registration	Date Of Case Management Hearing
39	Madras High Court	Chennai	CS 131/2015	P1-MR.A.D.PADMASINGH ISAAC TRADING AS AACHI SPICES AND FOODS P-2 M/S.AACHI MASALA FOODS (P) LTD VS. R1-M/S.SRUTHIS FOOD PRODUCTS	1.M/S.C.DANIEL 2.GLADYS DANIEL VS. 1.M/S.RAJESH RAMANATHAN 2.S.SRI RAMAN 3.S.DIWAKAR	23/02/2015	28/04/2021
40	Madras High Court	Chennai	CS 237/2008	P1-M/S.SHANAZ LEATHERS VS. R1-M/S.STANDARD CHARTED BANK	1.M/S AIYAR AND DOLIA 2.V.KALYANARAMAN VS. 1.M/S.V.ADHIVARAHAN 2.G.SHANTHI MEENAKSHI 3.D.R.S.KESAVAN	03-03-2008	28/04/2021
41	Madras High Court	Chennai	CS 252/2008	P1-M/S.S.B.INTERNATIONAL P-2 SAHANI BEGAM and 4 other Respondents VS. R1-M/S.STANDARD CHARTERED BANK SMALL MEDIUM ENTERPRISES BANKING	1.M/S AIYAR AND DOLIA 2.V.KALYANARAMAN VS. 1.M/S.V.ADHIVARAHAN 2.G.SHANTHI MEENAKSHI 3.K.SUMATHI	05-03-2008	28/04/2021
42	Madras High Court	Chennai	CS 200/2013	P1-CADILA HEALTHCARE LTD VS. R1-SMT. MADHU SOMANI	1.M/S. C.DANIEL 2.GLADYS DANIEL VS. 1.M/S.U.KASIPANDIAN 2.U.KRISHNASAMY	22/03/2013	29/04/2021

Form-6

Contested commercial cases disposed during the month of APRIL 2021

S. No	Court	District	Case.No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent relief was sought and Pre-institution Mediation did not take place	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Decree	Number of Days for Execution of decree from date of decision	Act Section
1	Madras High Court	Chennai	CS 444/2003	P1-ASHIQUE EXPORTS (P) LTD., VS. R1-SAFANA COSMETICS & PERFUMERS	1.M/S PRERUMBULAVIL RADHAKRISHNA VS. 1.M/S.PAIS LOBU 2.ALVARES 3.IRWIN ARON	26/06/2003	-	01-04-2021	-	Decreed	-	-	-
2	Madras High Court	Chennai	CS 30/2020	P1-GEM EDIBLE OIL PVT. LTD. VS. R1-M/S.J B AGRO FOODS	1.M/S.ESWAR 2.KUMAR & RAO	24/01/2020	-	01-04-2021	-	Decreed	-	-	-
3	Madras High Court	Chennai	CS 122/2021	P1-MRS.A.R.YASMEEN VS. R1-OWNERS AND PARTIES INTERESTED IN THE VESSEL M.T ARK PIONEER	1.M/S.S.VASUDEVAN 2.K.KRISHNASWAMY 3.R.VETRIVEL	24/03/2021	-	07-04-2021	-	Withdrawn Dismissed	-	-	-
4	Madras High Court	Chennai	CS 143/2021	P1-M/S RAJA AGENCIES VS. R1-OWNERS AND PARTIES INTERESTED IN THE DEFENDANT TUG DANUM	1.S.VASUDEVAN	01-04-2021	-	08-04-2021	-	Withdrawn Dismissed	-	-	-
5	Madras High Court	Chennai	CS 249/2020	P1-VIACOM 18 MEDIA PVT. LTD. P-2 ENDEMOL SHINE IP BV VS. R1-BHARATH SANCHAR NIGAM LTD R-2 MAHANAGAR TELEPHONE NIGAM LTD. R-3 BHARATHI AIRTEL LTD. And 41 other Respondents	1.M/S.ARUN C. MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN VS. 1.M/S.SHIVAKUMAR AND SURESH	29/09/2020	-	09-04-2021	-	Withdrawn Dismissed	-	-	-
6	Madras High Court	Chennai	CS 170/2011	P1-PERENNIAL HEALTH CARE INDIA PRIVATE LTD., VS. R1-MR.S.SAMSEN PAPLI R-2 M/S.FRANCH HERBS TECHNOLOGIES LTD., R-3 M/S.F.M.HERBS TECHNOLOGIES	1.M/S.A.A.MOHAN 2.BRINDA MOHAN 3.K.MUGUNTHAN 4.S.DIWAKAR VS. 1.M/S.K.RAJASEKARA1N 2.S.BALACHANDRAN 3.A.SWAMINATHAN 4.M.R.GOKUL KRISHNAN	07-03-2011	-	17/04/2021	-	Dismissed For Non-Prosecution	-	-	-

Form-6

Contested commercial cases disposed during the month of APRIL 2021

S. No	Court	District	Case.No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent relief was sought and Pre-institution Mediation did not take place	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Decree	Number of Days for Execution of decree from date of decision	Act Section
7	Madras High Court	Chennai	CS 299/2019	P1-STAR MUSIC VS. R1-THENANDAL STUDIOS LTD	1.M/S.M.V.SWAROOP 2.H.S. HREDAI 3.V. PRASHANTHI KIRAN VS. 1.M/S.S.KARTHIKEI BALAN 2.S.SHIVARAM	26/04/2019	-	19/04/2021	-	Partly Allowed	-	-	-
8	Madras High Court	Chennai	CS 66/2020	P1-HATSUN AGRO PRODUCTS LIMITED VS. R1-M/S.AROGYA RAHASYA PVT.LTD. R-2 AMRUT LAL SIVANAND PATEL	1.M/S.SURANA AND SURANA 2.G.KALYAN JHABAKH VS. 1.M/S.G.SUDHAGAR	13/02/2020	--	19/04/2021	-	Disposed of in Memo of Compromise	-	-	-
9	Madras High Court	Chennai	CS 73/2020	P1-HATSUN AGRO PRODUCT LTD VS. R1-M/S.AROGYA RAHASYA PVT.LTD. R-2 AMRUT LAL SIVANAND PATEL R-3 VARSHA ORGANICS	1.M/S.SURANA AND SURANA 2.G.KALYAN JHABAKH VS. 1.M/S.G.SUDHAGAR	18/02/2020	-	19/04/2021	-	Disposed of in Memo of Compromise	-	-	-
10	Madras High Court	Chennai	CS 518/2016	P1-M/S.GREEN MEDIA DESIGNS VS. R1-M/S.VIJAYA BHARGAVI R-2 M/S.REAL IMAGE MEDIA Technologies P Ltd., R3- M/S.GEMINI COLOUR LABORATORY	1.M/S.CHENNAI LAW ASSO 2.M.L.JOSEPH 3.K.SUBHASHINI SURESH VS. 1.M/S.AAV PARTNERS	04-08-2016	-	20/04/2021	-	Dismissed For Default	-	-	-
11	Madras High Court	Chennai	CS 415/2005	P1-M/S WEST TOP INVESTMENTS (I) PVT., LTD., VS. R1-AL.S.KANNAPPAN	1.M/S.K.HARISHANKAR 2.SRINATH SRIDEVAN 3.T.K.BHASKAR VS. 1.M/S.P.ANANDAN 2.P.PRABHU	26/04/2005	-	21/04/2021	-	Dismissed as Withdrawn	-	-	-
12	Madras High Court	Chennai	CS 233/2019	P1-CHENNAI CITY FOOTBALL CLUB PVT LTD VS. R1-J.SRIDHAR Propr.M/S. LOYAL ENTERPRISES	1.M/S DURGA V. BHATT VS. 1.M/S.R.VIDHYA SHANKAR 2.SADHANA V SHANKAR 3.R.ASHOK KUMAR V.GOWRI	29/03/2019	-	21/04/2021	-	Dismissed as settled out of court	-	-	-

Form-6

Contested commercial cases disposed during the month of APRIL 2021

S. No	Court	District	Case.No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent relief was sought and Pre-institution Mediation did not take place	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Decree	Number of Days for Execution of decree from date of decision	Act Section
13	Madras High Court	Chennai	CS 844/2017	P1-ADANI ENTERPRISES LTD., VS. R1-M/S.IND BHARATH POWER GENCOM Ltd.,	1.M/S.T.GOWTHAMAN 2.B.SRAJUNA 3.G.SUNITHA VS. 1.M/S.T.RAVICHANDRAN 2.D.SAIRAM KUMAR 3..K.DEVA DAKSHAN	31/10/2017	-	21/04/2021	-	Dismissed as Withdrawn	-	-	-
14	Madras High Court	Chennai	CS 363/2019	P1-AQUA PUMP INDUSTRIES AND ANOTHER P2- AQUA SUB ENGINEERING VS. R1-GAJENDRA SAMOTA Trading as Prabhat and Co.,	1.M/S.C.DANIEL 2.GLADYS DANIEL 3.V. REVATHY	18/06/2019	-	22/04/2021	-	Decreed	-	-	-
15	Madras High Court	Chennai	CS 79/2020	P1-M/S. EBONY FOODS PRIVATE LIMITED VS. R1-M/S. ZESST FOODS	1.M/S.K.RAJASEKARAN 2.S.BALACHANDRAN 3.M.R.GOKUL KRISHNAN VS. 1.MR. RAMESH GANAPATHY 2.SARAVANAN G. 3.YOGESH P.R.	21/02/2020	-	22/04/2021	-	Partly Allowed	-	-	-
16	Madras High Court	Chennai	CS 897/2016	P1-V.V.D. AND SONS PRIVATE LTD., VS. R1-M/S.MYTHILE TRADERS	1.M/S.GIRIDHAR AND SAI 2.G.S.VIVEKMANI 3.P.POOJA	24/11/2016	-	22/04/2021	-	Withdrawn Dismissed	-	-	-
17	Madras High Court	Chennai	CS 89/2002	P1-SUN TV LTD., VS. R1-1.ASIANET COMMUNICATIONS LTD., R-2 M/S.GEETHIKA ARTS	1.MR.Y.ANIL KUMAR 2.R.MUKUNDAN VS. 1.M/S PERUMBULAVIL RADHAKRISHNAN 2.S.N.PUNIKAR	19/02/2002	-	22/04/2021	-	Dismissed as settled out of court	-	-	-
18	Madras High Court	Chennai	CS 448/2019	P1-FILM AND TELEVISION PRODUCERS GUILD OF SOUTH INDIA VS. R1-FILM AND TELEVISION PRODUCERS GUILD OF SOUTH INDIA R-2 G.BALASUBRAMANIAN	1.M/S.R.MAHESWARI 2.N.VIJAYAKUMAR VS. 1.M/S R. CHITTI BABU 2.P.ILAYARANI 3.R.RAJA PRIYA	24/07/2019	-	26/04/2021	-	Decreed	-	-	-

Form-6

Contested commercial cases disposed during the month of APRIL 2021

S. No	Court	District	Case.No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent relief was sought and Pre-institution Mediation did not take place	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Decree	Number of Days for Execution of decree from date of decision	Act Section
19	Madras High Court	Chennai	CS 104/2017	P1-MODERN FACILITY & SECURITY Management VS. R1-AGS MANAGEMENT SERVICE R-2 M ELUMALAI R-3 MODERN SECURITY MANAGEMENT SERVICES	1.M/S.R.DAKSHINA MURTHY	14/02/2017	-	26/04/2021	-	Dismissed For Default	-	-	-
20	Madras High Court	Chennai	CS 61/2020	P1-M/S.POWER SOAPS PVT LTD VS. R1-MM COSMETICS	1.M/S.K.RAJASEKARAN 2.S.BALACHANDRAN 3.M.R.GOKUL KRISHNAN	10-02-2020	-	26/04/2021	-	Decreed	-	-	--
21	Madras High Court	Chennai	CS 711/2015	P1-GOOD LUCK PAINTS AND CHEMICALS VS. R1-ARUNACHALA INDUSTRIES	1.ARUN C MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN VS. 1.MR.G.DINAKARAN	24/08/2015	-	26/04/2021	-	Dismissed as Withdrawal	-	-	-
22	Madras High Court	Chennai	CS 290/2014	P1-M/S.GLOBAL EVENTZ VS. R1-M/S.INDIA PROPERTY ONLINE PRIVATE LTD	1.M/S.R.CHANDRASEKAR 2.MISS.D.GOWTHAMI REDDY VS. 1.M/S.SURANA & SURANA	25/04/2014	-	26/04/2021	-	Dismissed For Non-Prosecution	-	-	-
23	Madras High Court	Chennai	CS 675/2019	P1-MRF LTD VS. R1-MOHAMMAD AABID Propr. OMRF Pipe and Products R2- MOHAMMED SHAHID CEO/Manager, OMRF Pipe and Products	1.M/S.MADHAN BABU 2.JACOB KURIAN 3.NARAYANA PRASAD VS. 1.M/S.ANSHUL SUNIL SAURASTRI 2.MINESH ANDHARIA 3.HEMANT THADANI	27/11/2019	-	27/04/2021	-	Decree in terms of Memo of Compromise	-	-	-
24	Madras High Court	Chennai	CS 150/2020	P1-M/S.R. ARUMUGAM CHETTIAR SONS VS. R1-S.P.S. VIJAYARAJA R2- THAVAMANIAMMAL TRADING COMPANY R3-KIRUBA AGENCY	1.M/S. R.SATHISH KUMAR	04-06-2020	-	27/04/2021	-	Partly Allowed	-	-	-

Form-6

Contested commercial cases disposed during the month of APRIL 2021

S. No	Court	District	Case.No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent relief was sought and Pre-institution Mediation did not take place	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Decree	Number of Days for Execution of decree from date of decision	Act Section
25	Madras High Court	Chennai	CS 457/2006	P1-MADRAS RACE CLUB VS. R1-JAYAPOORNA CHANDRA RAO AND 8 OTHERS.	1.MR.L.DHAMODARAN	23/06/2006	-	27/04/2021	-	Transfer to City Civil Court	-	-	-
26	Madras High Court	Chennai	CS 89/2021	P1-CHAI WAALE TRADES PRIVATE LIMITED VS. R1-MRS.SHRADDHA NISHANT SHELAL R-2 MR.JOBIN JOY R-3 MRS. AMULU H R-4 MR.HARINATH M.G	1.M/S SURANA AND SURANA VS. 1.M/S.SUCHIT ANANT PALANDE 2.M/S.PRAKASH GOKLANEY 3.B.SANGEETHA	05-03-2021	-	28/04/2021	-	Disposed of	-	-	-
27	Madras High Court	Chennai	CS 6/2008	P1-UAS PHARMACEUTICALS PTY LTD P-2 ESSENTIAL HEALTHCARE VS. R1-AJANTHA PHARMA LTD	1.M/S.BRINDA MOHAN 2.K.MUGUNTHAN 3.A.VIJAY ANAND VS. 1.M/S T.D.SELVAN BABU 2.B.POORNIMA KUMAR	04-01-2008	-	28/04/2021	-	Dismissed as Withdrawal	-	-	-
28	Madras High Court	Chennai	CS 764/2014	P1-SUN TV NETWORK LTD. VS. R1-KICHU FLIMS	1.M/S.B.K.GIRISH NEELAKANTAN 2.P.SURESH BABU 3.M.A.VIMAL MOHAN	20/11/2014	-	28/04/2021	-	Decreed	-	-	-
29	Madras High Court	Chennai	CS 261/2018	P1-M/S THALAPPAKATTI NAIDU Anandha Vilas Biryani Hotel, rep.by is Partner D.Nagasamy VS. R1-DINDIGUL THALAPPAKATTU Restaurant, rep.by Nithyananthan	1.M/S.A.JENASENAN 2.VIJAYAN SUBRAMANIAN 3.ABISHEK JENASENAN	20/04/2018	-	29/04/2021	-	Dismissed For Non-Prosecution	-	-	-
30	Madras High Court	Chennai	CS 350/2010	P1-S. GOPI PROPRIETOR M/S. BANGALORE PRASANNA PERFUMES VS. R1-B. SRI HARI M/S. SRI MAHA GANAPATHI COTTAGE INDUSTRIES	1.M/S.RAJESH RAMANATHAN 2.M.SATHIAVEL 3.S.RATHNA GANESH VS. 1.M/S.V.SIVAKUMAR	06-04-2010	--	29/04/2021	-	Decreed	-	-	-

Form-6

Contested commercial cases disposed during the month of APRIL 2021

S. No	Court	District	Case.No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent relief was sought and Pre-institution Mediation did not take place	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Decree	Number of Days for Execution of decree from date of decision	Act Section
31	Madras High Court	Chennai	CS 156/2005	P1-EUREKA FORBES LTD., VS. R1-HINDUSTAN LEVER LTD.,	1.M/S.K.S.SARAVANAN VS. 1.M/S.SATISH PARASARAN 2.RAHUL BALAJI	22/02/2005	-	29/04/2021	-	Decree in terms of Memo of Compromise	-	-	-
32	Madras High Court	Chennai	CS 423/2007	P1-M/S HINDUSTAN LEVER LTD., VS. R1-EUREKA FORBES LTD., R-2 SWASTIK AGENCIES	1.M/S SATISH PARASARAN 2.RAHUL BALAJI VS. 1.M/S.K.S.SARAVANAN	25/04/2007	-	29/04/2021	-	Decree in terms of Memo of Compromise	-	-	-
33	Madras High Court	Chennai	CS 137/2003	P1-K.R.NATH VS. R1-RAJ TELEVISION NETWORK LTD R-2 VIJAY TELEVISION LTD., UNIT	1.M/S PL.NARAYANAN 2.I.SIVAKAMI 3.J.KARTHIKEYAN VS. 1.M/S.K.HARISHANKAR 2.C.BALAJI 3.M/S.S.VIJAYARAGHAVAN	11-02-2003	-	29/04/2021	-	Dismissed as settled out of court	-	-	-
34	Madras High Court	Chennai	CS 442/2006	P1-H.S.BAJAJI & SONS (BOMBAY) PVT., LTD., VS. R1-MR S.M.HARISH PROPRIETOR R-2 MR S.MOHAN R-3 PRASAD PRODUCTIONS PVT., LTD.,	1.M/S.RUGAN AND ARYA VS. 1.M/S R.THIAGARAJAN 2.VASUDHA THIAGARAJAN	17/06/2006	-	29/04/2021	-	Dismissed as settled out of court	-	-	-
35	Madras High Court	Chennai	CS 448/2006	P1-A.R.SAFIULLAH VS. R1-MR DANIEL R-2 M/S JEYAM INDUSTRIES R-3 M.A.RAJABUDEEN R-4 MARIAPPAN	1.M/S.A.A.MOHAN 2.BRINDHA MOHAN 3.MUGUNTHAN VS. 1.M/S SIVAM SIVANANDARAJ 2.P.V.BALASUBRAMANIAM 3.D.FERDINAND	19/06/2006	-	29/04/2021	-	Dismissed as Withdrawal	-	-	-
36	Madras High Court	Chennai	CS 337/2007	P1-WEST TOP INVESTMENT (I) PVT., LTD., VS. R1-MS J.K.SRIDEVI R2--MR V.RAJU R-3 MR K.MUNUSWAMU NAIDU R-4 M/S GEMINI COLOUR LABORATORY	1.M/S K.HARISHANKAR 2.SRINATH SRIDEVAN 3.T.K.BASKAR VS. 1.M/S N.BALASUBRAMANIAN 2.R.S.RAVEENDHRAN	18/04/2007	-	29/04/2021	-	Dismissed as Withdrawal	-	-	-

Form-6

Contested commercial cases disposed during the month of APRIL 2021

S. No	Court	District	Case.No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent relief was sought and Pre-institution Mediation did not take place	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Decree	Number of Days for Execution of decree from date of decision	Act Section
37	Madras High Court	Chennai	CS 332/2020	P1-CAVINKARE PVT.LTD. VS. R1-M.GOPI	1.M/S.R.SATHISH KUMAR 2.G.RAMJI 3.R.GOPIKA VS. 1.M/S.LEONARD ARUL JOSEPH SELVAM 2.V.VARGEES AMAL RAJA 3.D.VIKRAM RAJ	23/11/2020	-	30/04/2021	-	Decree in terms of Memo of Compromise	-	-	-
38	Madras High Court	Chennai	CS 262/2018	P1-B.KANNAN P-2 B.SUGUMARAN VS. R1-M/S.UNITED NEWS OF INDIA,Rep.by its Bureau Chief Mr.Vanamali, Nungambakkam, Chennai. R-2 M/S.UNITED NEWS OF INDIA,Rep.by its Chairman Mr.Viswas Tripathi, New Delhi-100 001.	1.M/S.L.MURALI KRISHNAN VS. 1.M/S.S.VIJAYARAGAVAN 2.R.JAYASREE 3.D.VIVEKANANDAN	20/04/2018	-	30/04/2021	-	Decree in terms of Memo of Compromise	-	-	-
39	Madras High Court	Chennai	CS 672/2015	P1-M/S.HYUNDAI MOTOR INDIA LTD VS. R1-M/S.LUTHRA AUTOWHEELS PRIVATE LIMITED R-2 THE DEPUTY COMMISSIONER (COMMERCIAL TAXES)	1.M/S.IPN ASSOC	12-08-2015	-	30/04/2021	-	Decreed	-	-	-
40	Madras High Court	Chennai	CS 408/2015	P1-M/S.HYUNDAI MOTOR INDIA LTD. VS. R1-M/S.A-1 AUTO PVT. LTD R-2 MANPREET SINGH AMRIK SINGH and 4 other Respondents	1.M/S.IPN ASSOCIATES 2.A.R.KARUNAKARAN 3.G.RAJKUMAR	30/04/2015	-	30/04/2021	-	Decreed	-	-	-

Form 7**Summary of Commercial Cases during the month of APRIL 2021**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Commercial Court	Chennai	1102	18	40	1080

APRIL 2021
COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of APRIL 2021

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of APRIL 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of APRIL 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of APRIL 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of APRIL 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month of April 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	High Court Commercial Appellate	Chennai	OSA. 85/2021	MOHAM RETAIL PVT. LTD REP. BY ITS DIRECTOR MR. SUJAY KANTH, NO.10, 5 TH CROSS, 16 TH MAIN, KSRTC LAYOUT, JP NAGAR, 2 ND PHASE, BENGALURU ALSO HAVING A WARE HOUSE AT 13/3, 20, KAMARAJ NAGAR, 2 ND MAIN ROAD, OLD NARASINGHAPURAM, NEHRU NAGAR, ADYAR, CHENNAI - 20 VS NAID HALL FAMILY STORE REP BY ITS PARTNER G.VENUGOPAL, 56, PONDY BAZZAR, T.NAGAR, CHENNAI - 17	S.SUBASHINY M/S. K.RAJASEKARAN	23.02.2021		19.04.2021	54	DISMISSED			

Form 7

Summary of Commercial Cases during the month of APRIL 2021

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	High Court Commercial Appellate	Chennai	118	8	1	125

APRIL 2021
COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during the month of April 2021									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of April 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of April 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of April 2021**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of April 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 7**Summary of Commercial Cases during the month of April 2021**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Madurai Bench	Madurai	11	0	0	11